

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.2440/2001

New Delhi, this the 14th day of September, 2001

HON'BLE MR. SHANKER RAJU, MEMBER (J)

Asstt. Commissioner of Police Mohinder Singh
Chhikara
S/o Shri Chandgi Ram, aged 56 years,
R/o D-157, Uttam Nagar,
Delhi.

(By Advocates: Shri Sachin Chauhan & ... Applicant
Shri Rajeev Kumar)

V E R S U S

1. Secretary,
Ministry of Home Affairs,
Govt. of India
North Block, New Delhi.

2. Commissioner of Police,
Delhi,
Police Headquarters, I.P. Estate,
M.S.O. Building, New Delhi.

... Respondents

O R D E R (ORAL)

Heard Shri Sachin Chauhan and Shri Rajeev
Kumar, learned counsel for the applicant.

2. The grievance of the applicant in the present case is that having in compliance of the decision of this Court, he has made a memorial to the respondents for ante-dating his seniority and promotion in the rank of Inspector, despite the same being acknowledged from time to time by Respondent No.2 to Respondent No.1 and the same is yet to be disposed of by Respondent No.1. Wherein he has assailed the action of Respondent No.2 whereby his promotion has not been considered on the basis of the policy which was not existing at that time when the promotion was lastly considered.

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3. In this view of the matter, Respondent No.1 is directed to dispose of the memorial of the applicant within a period of three months from the date of receipt of a copy this order by passing a detailed and speaking order.

4. The present OA is disposed of at the admission stage itself in terms of the aforesated directions and with liberty to the applicant to approach this Court again, if so advised, in accordance with law, in the event of respondents order being adverse to him. No costs.

5. Registry is directed to sent a copy of this OA along with this order to the respondents.

S. Raju
(SHAKER RAJU)
MEMBER(J)

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